

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/52(KB)2022
IA(I.B.C)/360(KB)2024, IVN.P (IBC)/6(KB)2024,
IA(I.B.C)/362(KB)2024, IA(I.B.C)/1968(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	TATANAGAR FINANCIAL SERVICES LIMITED VS SIS MOHAN REAL ESTATE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rakib Hussain, Adv.] For the Applicant
Mr. Sartak Singh, Adv.]
Mr. Imran Ali, Adv.]

Mr. R.C. Prusti, Adv.] For the Operational Creditor
Mr. B.K. Upadhyay, Adv.]
Ms. Alisha Kar, Adv.]
Ms. Smriti Das, Adv.]
Ms. Mahuya Ghosh, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **13.06.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)